

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-211(ND)/2017

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2018**

**NAME OF THE COMPANY: M/S. M Y Agro Pvt. Ltd. V/s. M/s. Amira Pure
Foods Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 8 & 9 of IBC 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

**Present: Mr. Gaurav Mitra, Ms. Ruchin Middha and Ms. Deepali Dwivedi,
Advocates for the Petitioner
Mr. Sanjeev Pathak, Advocate for Contemnor No. 1 to 8
Mr. Rakesh Kumar, Ms. Chetna Bisht and Mr. Sahil Gupta,
Advocates for Contemnor No. 11**

ORDER

The arguments in the Contempt Petition have been concluded. Both parties are directed to file their written submissions within 1 week from today.

Reserved for orders.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**